

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting NC-VI held on 17.1.2008.

The Meeting No.38 /AM08 for the licensing year 2007-08 to consider the cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 17.1.2008 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT in room No. 4 of DGFT office.

List of members present in the meeting is at Annexure-I

The minutes of meeting dt.3.1.2008 were ratified by Committee.

Case No. 806 NC-VI Dt. 17.1.2007	Party Name: M/s. York Winery Pvt. Ltd, Nasik	Meeting No/Date 38/08 Date 17.1.2008	Status Approve
HQ File No. 01/85/162/464/AM08/DES- VI	RLA File 31/24/40/121/AM08	Lic No./Date 3110030009 25.7.2007	Defer date 13.9.2007

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1	90/0- Bottled Red Wine	18562.000	Litre	3512549.13	86622.67
2.	90/0- Bottled Red Wine (Blended)	18562.000	Litre	3512549.13	86622.67
3.	90/0- Bottled White Wine	24750.000	Litre	5018062.50	123750.00
4.	90/0- Bottled White Wine (Blended)	24750.000	Litre	5108062.50	123750.00
5.	90/0- Bottled sparkling Wine	18563.000	Litre	6021837.20	148504.00
6.	90/0- Bottled rose Wine	18563.000	Litre	3613102.32	89102.40
			TOTQL	26,696,162.78	658,351.74

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	Bulk Cabernet Sauvignon 2006 Unfortified Wine	26235.000	Litre		
2.	Bulk Chardonnary 2006 Unfortified Wine	78705.000	Litre		
3..	Bulkf Shiraz 2006 Unfortified Wine	26235.000	Litre		
4.	Glass Bottles of Various Shape/Color (Allowed on net to Basis)	165000.000	Number		
			Total	11,408,982.23	277,928.92

Position

Decision: Approve

It was noted that the applicant had not furnished additional information sought by the Committee in the meeting held on 13.9.2007. In the absence of the additional information Committee rejected the case in the meeting held on 22.11.2007.

The details subsequently furnished by the applicant vide letter dated 26.12.2007 was deliberated in detail by the Committee and decided to approve the import/export items on net to net basis with 14% alcoholic content + - 1%

RLA to take consequential action as per Policy/procedure.

Case No. 807 NC-VI	Party Name: M/s. Symega Savoury Technology Pvt. Ltd, Ernakulam	Meeting No/Date 38/08 Date 17.1.2008	Status Deferred
Dt. 17.1.2007			
HQ File No. 01/85/50/133/AM08/DES-VI	RLA File 10/24/40/159/AM08	Lic No./Date 1010028324 2.1.2008	Defer date

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1.	67/0- Cheese Seasonings Food flavouring material	64360.000	KG	7597225.00	193068.00

		Total	7,597,225.00	193,068.00
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S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	Fat Powder Free flowing white powder with fatty taste.	13000.000	KG	1617525	27300.00
			Total	1,617,525	27,300.00

Position:

Decision: Defer

The Committee considered the case as per agenda. It was decided by the Committee to ask the applicant to furnish following documents/ details information :-

1. Technical specification and ingredients of fat powder.
2. Literature showing the formulation of the export product.
3. Indigenous inputs.
4. Manufacturing process with detailed flow chart.

The case will be placed before the Committee for consideration on receipt of the details from the firm.

Case No. 808 NC-VI	Party Name: M/s. English Indian Clays Ltd, Pondicherry	Meeting No/Date 38/08 Date 17.1.2008	Status Deferred
Dt. 17.1.2007			
HQ File No. 0180/50/583/AM07	RLA File 25/80/40/3/AM07	Lic No./Date 2510001734 30.8.2006	Defer date Nil

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1.	61/0- TAPIOCA STRACH MODIFIED BRAD NAME: PREGEL DEXTRID, POLYSAL HT, POLYMER POLYSAL,	1000.000	MT	20121566.00	433000.000

	TEXOPLAST, CARBOJET CARBOJET-DNM, CARBOJET-LV, CARBOJET FCMV, CARBOJET-ELV, CARBOJET-FC, JETSIZE- TC				
			Total	20,121,566.00	433,000.000

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	TAPIOCA STARCH(SUPER FINE GRADE)	900.000	MT	9828432.00	211500.00
			Total	9,828,432.00	211,500.00

Position:

Decision: Defer

The Committee considered the case as per agenda. The Committee noted that comments of MFPI have not been received. It was decided to remind MFPI to expedite their comments. The Committee further decided that the case may be relisted after two weeks along with details of similar case, if any, decided in the past.

The case stands deferred for relisting on 31.1.2008

Case No. 809 NC-VI Dt. 17.1.2007	Party Name: M/s. Madura Coats Pvt.Ltd, Madurai	Meeting No/Date 38/08 Date 17.1.2008	Status Deferred
HQ File No. 01/85/(87)/162/449/AM08/DES- VI	RLA File	Lic No./Date Not yet issued.	Defer date

Application : Request for fixation of DEPB rates for export of Plastic Coil Zips with serial No. K-56 under para 4.7 of HBP(Vol.1) 2002-2007

Position:

Decision: Defer.

The Committee considered the case as per agenda. The Committee decided that based on the data furnished by the applicant, DEPB rate calculation may be made and relist the case after two weeks along with the calculation sheets.

The case stands deferred for re-listing dt. 31.1.2008

Case No. 810 NC-VI Dt. 17.1.2007	Party Name: M/s. Pregna International Ltd, Mumbai	Meeting No/Date 38/08 Date 17.1.2008	Status Deferred
HQ File No. 01(83)85/162/423/AM08/DES- VI	RLA File	Lic No./Date 0310373608 DT 28.3.2006 3110029449 5.6.2007	Defer date 19.12.2007

Application : Request for export of Intrauterine contraceptive Device Copper T380 A against import of Copper wire/insert tube or HDPE granules/pouches etc. under para 4.7 of HBP(Vol.1) 2002-2007

Position:

Decision: Defer

The Committee considered the case as per agenda. The Committee decided to obtain comments from Dptt. of C& PC (Sh. AK. Aggarwal ,Director) and DIPP.

Accordingly the application may be forwarded to them and relist the after 3 weeks.

Case No. 811 NC-VI Dt. 17.1.2007	Party Name: M/s. Hindustan	Meeting No/Date 38/08 Date 17.1.2008	Status Deferred
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	Sanitaryware & Indus. Ltd., Bahadurgarh		
HQ File No. 01/85/50/201/AM07	RLA File 05/24/40/814/AM07	Lic No./Date 0510197226 dt. 3.1.2007	Defer date Nil

S.No.	90/0-Sanitaryware (White/Colour) Each Cistern Weight-11Kgs, Total Quantity-5200 Nos.	58.000	MT	5949580.00	130760.00
			Total	5949580.00	130760.00

S.No.	Import item	Qty.	UOM	CIF (Rs.)	FIF (US\$) Currency
1	Toilet Seat Cover	800.000	Number	404800.00	8800.00
2	Outlet/Discharge Valve	5200.000	Number	2152800.00	46800.00
3	Inlet Valve	5200.000	Number	1076400.00	23400.00
4	Closed Couple Kit	450.000	Number	82800.00	1800.00
5	Wall Mounting Kit	2800.00	Number	579600.00	12600.00
			Total	4296400.00	93400.00

Case No. 812 NC-VI Dt. 17.1.2007	Party Name: M/s. Uni Klinger Ltd, Pune.	Meeting No/Date 38/08 Date 17.1.2008	Status Deferred
HQ File No. 01/81/50/433/AM08/DES- VI	RLA File 31/24/40/106/AM08	Lic No./Date 3110031556 13.11.2007	Defer date Nil

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1.	61/0- KLINGER JOINTING SHEETS(ASBESTOS) (18862.00 KG)	700.000	Nos.	2303931.00	57028.00
			Total	2,303,931.00	57,028.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	RAW ASBESTOS WHITE CHRYSTILE ASBESTOS GRADE 4 T 550	3925.440	KG	168578.00	4121.71
2.	RAW ASBESTOS WHITE CHRYSTILE ASBESTOS GRADE 5 D 550/5 R 550	4564.970	KG	64220.00	1570.17
3.	RAW ASBESTOS WHITE CHRYSLITE ASBESTOS GRADE 7 T/7 R 550	11269.400	KG	460920.00	11269.44
			TOTAL	693,718.00	16,961.32

Position:

Decision: Deferred

The Committee noted a similar case was earlier decided by ALC on 29.11.2006. Taking this into account it was suggested that the import quantity may be ratified with 4.7 % wastage. However, later it was seen that in two applications of the same firm there is mismatch between the quantity applied, for manufacturing the same export product. Therefore, the case was deferred for relisting in the next meeting for further consideration.

Case No. 812 NC-VI Dt. 17.1.2007	Party Name: M/s. Uni Klinger Ltd, Pune.	Meeting No/Date 38/08 Date 17.1.2008	Status Deferred
HQ File No. 01/81/50/433/AM08/DES- VI	RLA File 31/24/40/106/AM08	Lic No./Date 3110031556 13.11.2007	Defer date Nil

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1.	61/0- KLINGER JOINTING SHEETS(ASBESTOS) (18862.00 KG)	700.000	Nos.	2303931.00	57028.00

			Total	2,303,931.00	57,028.00
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S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	RAW ASBESTOS WHITE CHRYSOTILE ASBESTOS GRADE 4 T 550	3925.440	KG	168578.00	4121.71
2.	RAW ASBESTOS WHITE CHRYSOTILE ASBESTOS GRADE 5 D 550/5 R 550	4564.970	KG	64220.00	1570.17
3.	RAW ASBESTOS WHITE CHRYSLITE ASBESTOS GRADE 7 T/7 R 550	11269.400	KG	460920.00	11269.44
			TOTAL	693,718.00	16,961.32

Position:

Decision: Deferred

The Committee noted a similar case was earlier decided by ALC on 29.11.2006. Taking this into account it was suggested that the import quantity may be ratified with 4.7 % wastage. However, later it was seen that in two applications of the same firm there is mismatch between the quantity applied, for manufacturing the same export product. Therefore, the case was deferred for relisting in the next meeting for further consideration.

Case No. 813 NC-VI Dt. 17.1.2007	Party Name: M/s. Uni Klinger Ltd.,	Meeting No/Date 38/08 Date 17.1.2008	Status Approved
HQ File No. 01/81/50/432/AM08/DES- VI	RLA File 31/24/208/AM08	Lic No./Date 3110031555 13.11.2007	Defer date Nil

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$) Currency
.1.	61/0- KLINGER JOINTING SHEETS (ASBESTOS) (38556.00 KG.)	4691.000	Number	3401153.35	83772.25
			Total	3,401,153.35	83,772.25

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	RAW ASBESTOS WHITE CHRYSTILE ASBESTOS GRADE:- 4 T 550	6287.080	KG	286271.00	6931.50
2.	RAW ASBESTOS WHITE CHRYSTILE ASBESTOS GRADE:- 5 D 550/ 5 R 550	2796.280	KG	41709.00	1009.90
3.	RAW ASBESTOS WHITE CHRYSTILE ASBESTOS GRADE: 7 T550/7 R 550	22962.000	KG	995749.00	24110.15
			TOTAL	1,323,729.00	32,051.55

Position:

Decision: Approve

The Committee noted that a similar case was decided by ALC on 29.11.2006 Taking this into account it was suggested that the import quantity may be ratified with 4.7 % wastage. However, later it was seen that in two applications of the same firm, there is mismatch between the quantity applied, for manufacturing the export product. Therefore, the case was deferred for relisting in the next meeting for further consideration.

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